

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 107 OF 2016

AND

APPEAL NO. 345 of 2016 & IA NO. 761 of 2016

Dated: 16th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 107 OF 2016

In the matter of:

Raj West Power Ltd. ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit
Mr. Suraj Guru
Mr. Pratik Das
Ms. Shashi Kant Modi

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1

Mr. P.N. Bhandari for DISCOMS

APPEAL NO. 345 of 2016 & IA NO. 761 of 2016

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors. Appellant (s)

Vs.

Raj West Power Ltd. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. P.N.Bhandari

Counsel for the Respondent(s) : Mr. Aman Anand
Mr. Aman Dixit
Mr. Suraj Guru
Mr. Pratik Das
Ms. Shashi Kant Modi for R-1

Mr. R.K.Mehta
Ms. Himanshi Andley for RERC

ORDER

List the matter on **12.02.2019.**

(S. D. Dubey)
Technical Member
Tpd/kt

(Justice Manjula Chellur)
Chairperson